

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 3101**

TO BE ANSWERED ON THE 30TH MARCH, 2022/ CHAITRA 09, 1944 (SAKA)

CROSS BORDER DRUG SMUGGLING

3101. DR. SANTANU SEN:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the details of drug smuggling attempts from Bangladesh through international border during last five years, year-wise;

(b) the details of the variety and quantity of drugs seized by forces at the border during last five years, year-wise;

(c) the number of smugglers who were arrested while crossing the international border during last five years;

(d) whether Government has an agreement with Bangladesh to stop cross-border drug smuggling; and

(e) if so, the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NISITH PRAMANIK)**

(a): The details of drug smuggling attempts from Bangladesh through international border during last five years are as under:

Year	2017	2018	2019	2020	2021	2022 (Upto Feb 2022)
No. of attempts	03	02	01	04	05	01

(b): Details of variety and quantity of drugs seized by Border Security Force (BSF) along Indo-Bangladesh Border during last five years are as under:

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(in Kg)

Year Drug	2017	2018	2019	2020	2021	2022(Upto Feb 2022)
Brown sugar	3.120	1.128	0.164	1.941	24.556	0.295
Charas	0	0	0	13.200	30.500	361.870
Cocaine	0	0	0	0	0.003	0
Ganja	12246.100	28930.132	12222.735	11630.689	19335.135	4341.205
Hemp	0	0	0	113.950	36.650	10.00
Heroin	4.006	2.915	1.215	2.622	10.944	0.762
Opium	18.180	9.520	14.190	6.290	7.217	0
Poppy	93.500	1220.00	0	0	29.00	0

(c): Details of smugglers arrested by BSF while crossing the Indo-Bangladesh Border during last five years are as under:

Year	2017	2018	2019	2020	2021	2022 (Upto Feb 2022)
No. of smugglers arrested	48	92	66	105	162	25

(d) & (e): Government of India has signed bilateral agreements with Government of Bangladesh as under:

- (i) Bilateral Agreement on combating international terrorism, organized crime and illicit drug trafficking signed on 11.01.2010.**
- (ii) Bilateral Agreement on illicit trafficking in narcotic drugs and psychotropic substances and related matters signed on 21.03.2016.**
- (iii) Coordinated Border Management Plan (CBMP) signed between Border Security Force and Border Guard Bangladesh on 30.07.2011 to deal with various cross border crimes including drug smuggling/trafficking.**
